

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 53
ANSWERED ON 02.02.2021

DIVERSION OF MGNREGS FUNDS

53. SHRI KANUMURU RAGHU RAMAKRISHNA RAJU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that certain State Governments are acting against the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and diverting the funds released under the scheme to other schemes and for other purposes;
- (b) if so, the details thereof; and
- (c) the corrective measures being taken by the Government to implement the scheme properly and curb the diversion and misuse of funds in future?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): No specific matter of diversion of funds released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) to other Schemes has come to the notice of the Ministry. The Ministry allows for registering complaint through various forum viz. CPGRAMS, complaint through State/ UT helpline, written complaints, etc. Complaints received in the Ministry are forwarded to the concerned State Govt./UTs for taking appropriate action including investigation. Steps have been taken to strengthen transparency and accountability which include geo-tagging, Direct Benefit Transfer (DBT), National electronic Fund Management System (Ne-FMS), Aadhaar Based Payment System (ABPS), Software for Estimate Calculation using Rural rates for Employment (SECURE) and establishment of independent social audit units and appointment of Ombudspersons in the States/UTs. State specific reviews are also undertaken from time to time.
